

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-06-2024 AT 10:30 AM**

**CP (IB) No. 391/7/HDB/ 2022
AND
IA (IBC) 239, 1122 & 1123/2024 in CP (IB) No. 391/7/HDB/ 2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Limited **...Financial Creditor**

AND

GVK Gautami Power Limited **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 239/2024

Learned Counsel Mr Abhishek Anand, for applicant present through Video Conference.
For hearing, matter adjourned to 26.06.2024.

IA (IBC) 1122 /2024

Heard learned counsel Mr Akkiraju Srinath, for applicant and learned senior counsel Mr VV N Narayana, along with the counsel Mr Tulasi Krishna, for Respondent No.2 and Learned Counsel Mr Abhishek Anand for Respondent No.1. **For orders on 26.06.2024.**

IA (IBC)1123/2024

Heard learned counsel Mr Akkiraju Srinath, for applicant and learned senior counsel Mr VV N Narayana, along with the counsel Mr Tulasi Krishna, for Respondent No.2 and Learned Counsel Mr Abhishek Anand for Respondent No.1. **For orders on 26.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)